THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 68

Dated Guwahati, the 7th September, 2022

The Hon'ble Gauhati High Court is pleased to constitute a Sub-Committee for better coordination in supervision of the ongoing infrastructural developmental works for the Judiciary in the State of Assam with the following members:-

NAME OF THE COMMITTEE	NAME OF HON'BLE MEMBERS
Sub-Committee for better coordination in supervision of the ongoing infrastructural developmental works for the Judiciary in the State of Assam	 L.R. & Secretary to the Govt. of Assam, Judicial Department - Chairman Registrar (Administration), Gauhati High Court - Convenor Syed Isfaqur Rahman, Secretary to the Govt. of Assam, Finance Department - Member Chief Engineer, PWD (Building), Assam - Member

This Notification will come into force with immediate effect.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III-06/2021/4322-4340/G, Dated the 7th September, 2022. Copy to:-

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
- 2. The Registrar (Vigilance / Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
- 3. Syed Isfaqur Rahman, Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati-6.
- 4. The Chief Engineer, PWD (Building), Guwahati-3, Assam
- 5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizwal Bench, Aizwal/ Itanagar Bench, Itanagar.

6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. 7. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Guwahati. 8. The Joint Registrar,_____, Gauhati High Court, Guwahati. 9. The Deputy Registrar,_____ _____, Gauhati High Court, Guwahati. 10. The Assistant Registrar______, Gauhati High Court, Guwahati. 11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. 12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati. 13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. 14. The P.S. to Hon'ble Mr./Mrs. Justice Judge, Gauhati High Court, Guwahati. 15. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this notification in the official website of the Gauhati High Court. 16. The Court Manager, Gauhati High Court, Guwahati. 17. The Administrative Officer (Judicial), ______, Gauhati High Court, Guwahati. 18. The Court Officer I & II, Gauhati High Court, Guwahati. 19. The C. A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

49/2022